

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.03
C.P. (IB)No.112/BB/2023**

IN THE MATTER OF:

M/s. Antony Augustine & Others ... Petitioners
Vs.
M/s. LGCL Urban Homes (India) LLP ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 06.02.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri Varun.S
For the Respondent : Shri Shravan S. Lokre

ORDER

1. Heard the Ld. Counsel appearing for the Petitioner and the Respondent.
2. In compliance to Order dated 30.10.2023, Ld. Counsel for the Respondent has filed objections vide Diary No.418 dated 19.01.2024 and the same is taken on record.
3. For further consideration, list the case before the Regular Bench on **21.02.2024.**

**-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)**